

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 16 OF 2016 &
IA NO. 34 & 504 of 2016**

Dated: 16th September, 2016

In the matter of:

Gupta Energy Pvt. Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

The Court could not assemble on 15.09.2016 due to fire in the building.
As agreed by the parties list the matter on **18/10/2016**.

Court Master